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S.K.Narenddra-Vrs-UOI/Post

P.H.Sl.No.1
OA No.728/10

Order –dated 24th June, 2013.

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

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Heard Mr.P.K.Padhi, Learned Counsel for the Applicant and
Mr.U.B.Mohapatra, Learned Senior CGSC appearing for the Respondents
and perused the records.

On the oral prayer of Mr.P.K.Padhi, learned Counsel for the
Applicant, this OA is disposed of as withdrawn with liberty to file fresh
within a period of 30 days
OA if so advised, on the subject matter in question, after obtaining
instruction from the legal heirs of the applicant who is no more. No costs.


Member (Admn.)


Member (Judicial)